

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1799
ANSWERED ON:29.11.2002
BIFURCATION OF NATIONAL COMMISSION OF SC/STS
SRINIVASULU KALAVA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government have decided to bifurcate the National Commission for Scheduled Castes and Scheduled Tribes to set up a separate National Commission for Scheduled Tribes; and

(b) the time by which it is likely to be set up ?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI S. B. MOOKHERJEE)

(a) Yes Sir.

(b) Ministry of Tribal Affairs is in process of introducing the Constitutional Amendment Bill in Parliament to amend Article 338 of the Constitution to set up a separate National Commission for Scheduled Tribes.